

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 162**  
**(IB)-196(PB)/2019**

**IN THE MATTER OF:**

Gaurav Batra & Ors.

.... Applicant/petitioner

v.

Today Homes Noida Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 14.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the petitioner:

Mr. Rajiv Shanker Dvivedi, Mr. S.K Sarkar, Advs.

For the Respondent(s):

Mr. Rajat Malhotra, Mr. Md. Nausheen Samar, Mr. Akshay R., Advs.

Mr. Sumesh Dhawan, Ms. Vatsala Kak,  
Ms. Geetika Sharma, Advs.

**ORDER**

The matter is pending before Hon'ble the Supreme Court wherein the proceedings before this Tribunal have been stayed. Hearing is deferred to 05.08.2019.

*Sd/-*

**(M.M.KUMAR)**  
**PRESIDENT**

*Sd/-*

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**